Title: Introduction of Constitution (Amendment) Bill, 2005.

15.24 hrs.

CONSTITUTION (AMENDMENT) BILL, 2005*

(Substitution of new article for article 130)

The motion was adopted.

SHRI SURESH KURUP (KOTTAYAM): I beg to move for leave to introduce a Bill further to amend the Constitution of India.
MR. DEPUTY-SPEAKER: The question is:
"That leave be granted to introduce a Bill further to amend the Constitution of India."

SHRI SURESH KURUP: I introduce** the Bill.

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^{*} Published in the Gazette of India, Extraordinary, Part-II, Section-2 dated 12.8.2005.

^{**} Introduced with the Recommendation of the President.